

RAJESH DHAWAN

Insolvency Professional

IBBI Regn. No.:IBBI/IPA-001/IP-P00952/2017-2018/11572

88, Akash Avenue, Fatehgarh Churian Road,
Amritsar-143001 (Punjab)

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FORM-A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHIVSHANKER PROCESSORS PRIVATE LIMITED

1	NAME OF THE CORPORATE PERSON	SHIVSHANKER PROCESSORS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	11 th DECEMBER, 1997 (11.12.1997)
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, CHANDIGARH
4	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U15310PB1997PTC020828
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	VILL. BALKALAN MAJITHA ROAD, AMRITSAR
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30 th MARCH, 2021
7	NEME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: RAJESH DHAWAN ADDRESS: 88. AKASH AVENUE, FATEHGARH CHURIAN ROAD, AMRITSAR. EMAIL: rdshivam@yahoo.co.uk MOBILE: 9814049497 REGISTRATION NO: IBBI/IPA-001/IP-P00952/2017-2018/11572
8	LAST DATE FOR SUBMISSION OF CLAIMS	29 th APRIL, 2021

Notice is hereby given that the Shivshanker Processors Private Limited has commenced Voluntary Liquidation on 30th March, 2021



The stakeholders of Shivshanker Processors Private Limited are hereby called upon to submit a proof of their claims, on or before 29th April, 2021, to the Liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of Claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 30th March, 2021
Place: Amritsar



(Rajesh Dhawan)
(Liquidator)